

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Chief Justice's Secretariat)

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**Subject: Appointment and adjustment against the Divisional Cadre posts of Junior Assistants of Schedule Caste (SC) candidates in Subordinate Courts of Kashmir Province who have applied vide Notification No. 323 dated 26.05.2017.**

**ORDER**

No.: 911 of 2023/PSY

Dated: 16-08-2023

Consequent upon the finalisation of the selection process and preparation of the select list on the basis of written test and viva-voce of the Schedule Caste (SC) candidates, who have applied for the posts of Junior Assistant in Kashmir Province advertised vide Notification No. 323 dated 26.05.2017, and the approval on the recommendation of Hon'ble the Chief Justice (Appointing Authority), the following candidates in order of merit are temporarily appointed as Junior Assistants in the Pay Level-4 (25500-81100) in Subordinate Courts of Kashmir Division, with their postings/adjustments in the interest of administration.

1. Sh. Koushal Vikrant S/o Sh. Sat Paul R/o Village Rangpur Sadhra Tehsil R S Pura Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Junior Assistant (Typist) in the Court of Pr. District & Sessions Judge, Pulwama, against the available vacancy.
2. Ms. Madhu Rani D/o Darshan Kumar R/o Village Sunjwan Mehra Langha Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Copyist (Junior Assistant) in the Court of Sub-Judge, Baramulla, against the available vacancy.
3. Ms. Rita Devi D/o Partap Chand R/o W. No. 7, Bishnah, Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Copyist (Junior Assistant) in the Court of City Munsiff, Srinagar, against the available vacancy.
4. Ms. Suman Jyoti W/o Sh. Bharat Bhushan R/o Village Chak Ram Dass Tehsil Bishnah Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Ahlimad (Junior Assistant) in the Court of Spl. Judge (Family Court) Srinagar, against the available vacancy.

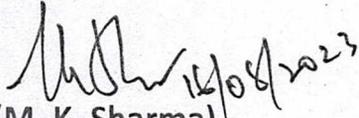
5. Sh. Suresh Kumar S/o Sh. Ram Lal R/o Village Khandwal Tehsil and Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Criminal Clerk (Junior Assistant) in the Court of Munsiff, Chadoora, against the available vacancy.
6. Sh. Mulkh Raj S/o Sh. Parkash Chander R/o Village Dehari Tehsil Ram Nagar, Distt Udhampur is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and his services are kept at the disposal of Pr. District & Sessions Judge, Kargil for further posting on deputation basis.
7. Sh. Balwinder Kumar S/o Sh. Yash Paul R/o H No 109, W. No. 8, Dollian Tehsil Bari Brahmana Distt Samba is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and his services are kept at the disposal of Pr. District & Sessions Judge, Kargil for further posting on deputation basis.
8. Ms. Dimple Bharti D/o Sh. Sat Paul R/o Village Rangpur Sadhra Tehsil R S Pura Distt Jammu is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and is posted as Copyist (Junior Assistant) in the Court of Principal District and Sessions Judge, Anantnag, against the available vacancy.
9. Sh. Arun Kumar S/o Sh. Sudesh Kumar R/o VPO Tarore Tehsil Bari Brahmana Distt Samba is temporarily appointed as Junior Assistant in the Pay Level-4 (25500-81100) and his services are kept at the disposal of Pr. District & Sessions Judge, Leh for further posting on deputation basis.

*MS*  
*16/08/2017*  
**Note:-**

- i) *The appointments are effective from 18.07.2018 notionally and monetarily from the date of joining at their place of posting.*
- ii) *All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have cancelled without any further notice.*
- iii) *All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.*
- iv) *In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab-initio.*
- v) *All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.*

- vi) The new appointees are directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1<sup>st</sup> Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- vii) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.

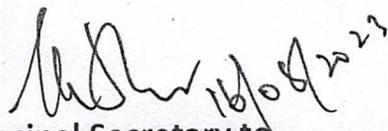
By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma)  
Principal Secretary to  
Hon'ble the Chief Justice

No:- 723-37/psy-526 Dated:- 16-08-2023

Copy to the:-

- 1) Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3) Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
..... for information.
- 4) Pr. District & Sessions Judge, Leh-Ladakh .
- 5) Pr. District & Sessions Judge, Kargil .  
..... for information & necessary compliance.
- 6) Pr. District & Sessions Judge, Anantnag.
- 7) Pr. District & Sessions Judge, Pulwama .
- 8) Special Judge (Family Court) Srinagar.
- 9) Sub Judge, Baramulla.
- 10) Munsiff, Srinagar.
- 11) Munsiff, Chadoora.  
..... for information and necessary action.
- 12) CPC, e-Court, High Court of J&K Srinagar for uploading the same in the High Court website.
- 13) Director Finance, High Court of J&K and Ladakh for information.
- 14) Chief Librarian, High Court Wing, Jammu / Srinagar.
- 15) Order file.

  
Principal Secretary to  
Hon'ble the Chief Justice.